

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 129/99
(O.A. 1276 of 97)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

KAMALENDU KARMAKAR

- V E R S U S -

UNION OF INDIA (G.O.I. PRESS)

For the applicant : Md. A. Alim, counsel.

For the respondents : Mr. S.N. Das, counsel.

Heard on 18.3.99

Order on 18.3.99

O R D E R

D. Purkayastha, JM

Heard Id. counsel of both the parties over an application for restoration of the O.A. 1276/97 after setting aside the order dated 2.2.99. Mr. Das, Id. counsel appearing on behalf of the respondents raised objection against the prayer of restoration. But we have gone through the records and after considering the submission of the Id. counsel of the applicant, we set aside the order dated 2.2.99 passed by this Tribunal in O.A. 1276/97. Accordingly the O.A. is restored to its original position and its number. The matter will come up for hearing on 14.6.99. Respondents are directed to file reply in the meantime. The M.A. 129/99 stands disposed of.

2. No order is passed as to costs.

B.P. Singh
(B.P. Singh)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)